CENTRAL ADMINISTRATIVE TRIBUNAL CALCUTTA BENCH

No. OA 350/1609/2014 Date of order: 10.4.2018

Present: Hon'ble Ms. Manjula Das, Judicial Member

Hon'ble Dr. Nandita Chatterjee, Administrative Member

DWIJENDRA NATH BISWAS ASIT KUMAR DAS AJIT KUMAR KHAMARU JOY PROKASH GHOSH NIRANJAN DUTTA

...APPLICANTS

VERSUS

- Union of India, through The Secretary, Dept. of Information & Broadcasting, New Delhi – 110003.
- Prasar Bharati through Broadcasting Corporation of India, 1st floor, Soochna Bhawan, Lodi Road, New Delhi – 110003.
- The Superintending Engineer (Trg) Nodal Officer Work Charged, 1st Floor, Soochna Bhawan, Lodi Road, New Delhi – 110003.
- The Superintending Engineer (Elect)
 Civil Construction Wing,
 Doordarshan Kendra,
 All India Radio,
 Kolkata 700095.
- 5. Director (Administration)
 Govt. of India,
 Directorate General,
 CPWD,
 Nirman Bhawan.

...RESPONDENTS.

For the applicant: Mr.A.K.Chakraborty, counsel

Ms.T.Das, counsel

For the respondents: Mr.S.K.Ghosh, counsel

O R D E R (ORAL)

Per Ms. Manjula Das, Judicial Member

Mr.A.Chakraborty, ld. Counsel assisted by Ms.T.Das, ld. Counsel appeared for the applicants and Mr.S.K.Ghosh, ld. Counsel appeared for the respondents.

- 2. Mr. Chakraborty, ld. counsel for the applicants produced a letter dated 22.2.2018 and prayed for withdrawal of the OA. The letter be kept on record.
- 3. In view of the above, the OA stands disposed of as withdrawn. No order as to costs.

(DR. NANDITA CHATTERJEE) ADMINISTRATIVE MEMBER (MANJULA DAS) JUDICIAL MEMBER

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